NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 182/621A/NCLT/AHM/2016 (New) CA No. 75-A/621A/CLB/MB/2015 (Old)

Coram: Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

Name of the Company: Safal Buildcon Pvt. Ltd.

Section of the Companies Act: <u>Section 96 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.

2.

<u>ORDER</u>

None present for the Petitioner in spite of listing the matter as a last chance.

Petitioner is directed to appear before this Bench on 07.11.2016 in person or through representative, failing which further steps follow.

List the matter on 07.11.2016.

(BIKKI RAVEENDRA BABU)
- MEMBER JUDICIAL

Dated this the 29th day of September, 2016